WELFARE (KUMARI SAROJ KHAPAR-DE): (a) Pharmacopoeial standards for Ayurvedic formulations are yet to be eovlved. Actual percentage of alcohol content of these drugs is not prescribed.

- (b) Yes, Sir.
- (c) Reports have been received from some of the States that Mritsanjeevani Sura is being misused as an alcoholic drink.
- (d) It is for the State Governments to curb the misuse of Mahadrakshasava and Mritsanjeevani Sura as alcoholic drinks.

[Translation]

Facility of motor car and an assistant to doctors working under CGHS

- 4158. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government propose to provide motor car and an assistant to the doctors working under Central Government Health Scheme for emergency duty; and
- (b) if so, the time by which Government propose to provide these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). No such proposal is under consideration of the Government at present.

[English]

Conversion of Adilabad-Mudkhed Railway line (South Central Railway)

4159. SHRI UTTAM RATHOD: Will the Minister of TRANSPORT be pleased to state the progress of conversion of Adilabad-Mudkhed line in South Central Railway from metre gauge to broad gauge?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI

MADHAVRAO SCINDIA): The work on this conversion could not be progressed due to constraint of resources.

Piracy of books written by Indian authors

- 4160. DR. G. VIJAYA RAMA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the large scale unauthorised piracy of books in India/Pakistan of Indian authors and viceversa; and
- (b) if so, corrective steps proposed/taken?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI);

- (a) Through newspaper reports and representations, the Government are aware that a large number of works of Indian authors are being pirated in Pakistan. No information is available regarding large scale piracy of Pakistan books in India.
- (b) As India and Pakistan are both signatory to the Berne and Universal Copyright Conventions, works of Indian authors are entitled to copyright protection in Pakistan and vice-versa. Since copyright is a proprietary right, it is for the aggrieved party to institute civil/criminal proceedings in the country's court having jurisdiction under the provisions of their copyright law.

Dam over Ib river

- 4161. SHRI MAURICE KUJUR: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether construction of a dam over the river Ib of Sundargarh District of Orissa is under consideration of the Central Water Commission;
- (b) whether provision has been made in the Seventh Five Year Plan for inclusion of the said project; and
- (c) if so, the time by which it is likely to be approved and the details in this regard?